

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 19099 - JK (LD) of 2025

DATED: - 16 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Housing and Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 16 - 12 - 2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 19099– JK (LD) of 2025 dated 16.12.2025.

S. No	Title of case	OIC
1.	WP (C) No. 1664/2018 titled Shafayatullah V/s UT of J&K and others	Kapil Sharma Director Urban Local Bodies Jammu MoB:- 9419192205 Email:- dulb-jammu@jk.gov.in
2.	WP (C) No. 1823/2024 titled Musrit Begum V/s UT of J&K and others	Maxiumn Gorkie Deputy Director Urban Local Bodies Jammu Mob:-9419659820 Email:-dulb-jammu@jk.gov.in
3.	WP (C) No. 2042/2024 titled Zareena Begum V/s UT of J&K and others	Maxiumn Gorkie Deputy Director Urban Local Bodies Jammu Mob:-9419659820 Email:-dulb-jammu@jk.gov.in
4.	WP (C) No. 1824/2024 titled Mohd Qasim V/s UT of J&K and others	Maxiumn Gorkie Deputy Director Urban Local Bodies Jammu Mob:-9419659820 Email:-dulb-jammu@jk.gov.in
5.	WP (C) No. 3125/2024 titled Munawar Hussain V/s UT of J&K and others	Maxiumn Gorkie Deputy Director Urban Local Bodies Jammu Mob:-9419659820 Email:-dulb-jammu@jk.gov.in
6.	WP (C) No. 1822/2024 titled Shamsher Ahmed V/s UT of J&K and others	Maxiumn Gorkie Deputy Director Urban Local Bodies Jammu Mob:-9419659820 Email:-dulb-jammu@jk.gov.in
7.	WP (C) No. 1821/2024 titled Iftikar Sayeed V/s UT of J&K and others	Maxiumn Gorkie Deputy Director Urban Local Bodies Jammu Mob:-9419659820 Email:-dulb-jammu@jk.gov.in
8.	WP (C) No. 1820/2024 Mohd. Faraz V/s Ut of J&K and others	Maxiumn Gorkie Deputy Director Urban Local Bodies Jammu Mob:-9419659820 Email:-dulb-jammu@jk.gov.in
9.	WP (C) No. 2318/2024 titled Ms Society for Schedule Backward V/s UT of J&K and others	Rajat Abrol Executive officer, MC Katra Mob:-9906366707

		Email:- Eokatra-jk@nic.in
10.	WP (C) No. 2195/2021 titled Ramesh Chander V/s UT of J&K and others	Maxiumn Gorkie Deputy Director Urban Local Bodies Jammu Mob:-9419659820 Email:-dulb-jammu@jk.gov.in
11.	WP (C) No. 161/2024 titled Kuldeep Kumar Handa V/s UT of J&K and others	Sonia Devi Executive officer MC Bishnah Mob:-9149489662 Email:-eobishnah-jk@nic.in
12.	CCP (S) No. 346/2023 titled Vijay Kumar and Ors V/s Amit Choudhary	Amit Choudhary Executive Officer MC Ramgarh Mob:-9596944372 Email:-eoramgarh-jk@nic.in
13.	WP (C) No. 2877/2023 titled Ravinder Kumar V/s UT of J&K and others	Maxiumn Gorkie Deputy Director Urban Local Bodies Jammu Mob:-9419659820 Email:-dulb-jammu@jk.gov.in
14.	CCP (S) No. 8/2024 titled Vinod Kumar V/s Parshant Goyal	Kapil Sharma Director Urban Local Bodies Jammu MoB:- 9419192205 Email:- dulb-jammu@jk.gov.in
15.	WP(C) No. 1774/2022- titled Dr. Manohar Singh V/s UT of J&K and others	Anish Gandotra EO MC Nowshera MoB:- 7006475615 Email:- eonowshera-jk@nic.in
16.	WP (C) No. 2845/2022 titled Bashir Ahmed Bhatt V/s UT of J&K and others	Ravi Saini EO MC Bhadrewah MoB:- 9006078844 Email:- eobhaderwah-jk@nic.in
17.	CCP (S) No. 187/2024 titled Mohd. Rashid Mir V/s Puneet Sharma	Mohd. Yaqoob Chief Executive officer MC Poonch MoB:- 7298050787 Email:- eopoonch-jk@nic.in
18.	WP (C) No. 1122/2025 Transport Association Rajouri V/s UT of J&K and others	EO Rajouri Yousuf-UI Umar Mob:- 7051061770 Email:- eorajouri-jk@nic.in
19.	T.A No. 8294/2020 titled Ravinder Singh Chib V/s UT of J&K and others	Maxiumn Gorkie Deputy Director Urban Local

		Bodies Jammu Mob:-9419659820 Email:-dulb-jammu@jk.gov.in
20.	PIL No. 6/2018 titled SAVE V/s State of J&K and others	Kapil Sharma Director Urban Local Bodies Jammu Mob:- 9419192205 Email:-dulb-jammu@jk.gov.in
21.	CCP (S) No. 222/2023 titled Asma Pervaiz V/s Puneet Sharma DULBJ and others	EO Rajouri Yousuf-UI Umar Mob:- 7051061770 Email:-dulb-jammu@jk.gov.in
22.	WP(C) No. 2446/2025 titled Vivek Jandial V/s UT of J&K and others	Sonia Devi EO Bishnah Mob:-9149489662 Email:- 9149489662
23.	WP (C) No. 3197/2023 titled Tosic Hussain V/s UT of J&K and others	Maxiumn Gorkie Deputy Director Urban Local Bodies Jammu Mob:-9419659820 Email:-dulb-jammu@jk.gov.in
24.	WP (C)No. 93/2025 titled Inhabitants of W. No. 2 & 6 Municipal Committee Basohli V/s UT of J&K and others	Rajesh Kumar EO Basohli Mob:-7006752284 Email:-eobasshli-jk@nic.in
25.	CCP (S) No. 131/2025 in WP (C) No. 1/2021 titled Vijay Kumar V/s Manisha Sarin and others	Kapil Sharma Director Urban Local Bodies Jammu Mob:- 9419192205 Email:-dulb-jammu@jk.gov.in
26.	WP (C) No. 905/2022 titled Yasin Manzoor V/s UT of J&K and others	EO Rajouri Yousuf-UI Umar Mob:- 7051061770



		Email:-dulb-jammu@jk.gov.in
27.	CCP (S) No. 144/2024 titled Girdhari Lal V/s Puneet Sharma and others	Kapil Shrama Director Urban Local Bodies Jammu Mob:- 9419192205 Email:-dulb-jammu@jk.gov.in
28.	CCP (S) No. 328/2023 in WP (C) No. 2060/2021 titled Subash Chnader Gupta V/s H. Rajesh Prasad & Ors	Kapil Sharma Director Urban Local Bodies Jammu Mob:- 9419192205 Email:-dulb-jammu@jk.gov.in
29.	CCP (S) No. 57/2023 in WP (C) No. 2253/2021 titled Human & Rehabilitation Service & Anr. V/s s H. Rajesh Prasad & Ors	Kapil Sharma Director Urban Local Bodies Jammu Mob:- 9419192205 Email:-dulb-jammu@jk.gov.in

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